

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:229

ANSWERED ON:13.03.2013

RTE ACT

Rajesh Shri M. B.;Singh Smt. Meena

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the percentage of children in rural areas benefited from the Right to Education (RTE) Act, 2009 since its implementation till date, State/UT-wise, year-wise;
- (b) the details of increase/decrease in percentage of enrolment and dropout rate in schools since the implementation of the Act, State/UT-wise;
- (c) whether there is a provision of providing sports complex and imparting health education under the RTE Act;
- (d) if so, the details of funds earmarked and spent in this regard during the last three years and the current year, State/UT-wise; and
- (e) the time by which the said Act is likely to be fully implemented?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU)

(a) to (e):A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 229 TO BE ANSWERED ON 13TH MARCH, 2013 ASKED BY SHRIMATI MEENA SINGH AND SHRI M. B. RAJESH REGARDING RTE ACT.

(a):The Right of Children to Free and Compulsory Education (RTE) Act, 2009, which came into force from 1st April, 2010, provides for free and compulsory education to all children in the 6-14 age group. As per the District Information System for Education (DISE), enrolment of children in class I-VIII in rural areas increased from 14.69 crore in 2009-10 to 15.28 crore in 2011-12. State-wise details are at Annexure-I.

(b): As per the DISE, the total enrolment in classes I-VIII has increased by 6% between 2009-10 to 2011-12, while the annual average dropout rate at primary level during the same period has decreased from 9.1% to 6.5%, the State/UT-wise details of which are given at Annexure-II.

(c)& (d) :The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for playground and play material, games and sports equipments in schools. Under the Sarva Shiksha Abhiyan (SSA) programme, which has been harmonized with the provisions of the RTE Act, funds for play materials, sports equipment, etc. is provided as part of School Grant @ Rs 5,000 per annum for primary schools and Rs 7,000 per annum for upper primary schools. The state-wise details for the last three years and the current year are at Annexure III. The RTE Act also provides for part-time instructors for Health and Physical Education in upper primary schools for which 65,965 part-time instructors have been sanctioned under the SSA up-to 2012-13. State-wise details for the last three years are at Annexure IV.

(e):In order to meet the timelines specified under the RTE Act, 2009, the Government has issued sanctions for school infrastructure to the States/UTs under the SSA programme for construction of 30,808 primary schools and 10,644 upper primary schools, 6.88 lakh additional classrooms, 31,678 drinking water facilities, 5.18 lakh toilets, and for the appointment of over 7 lakh teachers.